

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

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R.A. No. 21 of 1999 In
O.A. No. 1512 of 1993

New Delhi this the 13 day of April, 1999

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HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

Shri S.R. Kalia
C/o Stephen Jog & Co.
1108, Prakashdeep,
Tolstoy Marg,
New Delhi-110 001.

..Review Applicant

Versus

1. Union of India through
Secretary,
Ministry of Civil Aviation and
Tourism,
Sardar Patel Bhawan,
New Delhi.

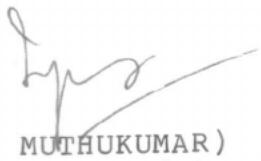
2. Director General of Civil Aviation,
Technical Centre,
Opposite Safdarjung Airport,
Sri Aurobindo Marg,
New Delhi.

..Respondents

ORDER BY CIRCULATION

Hon'ble Mr. K. Muthukumar, Member (A)

The Review Applicant seeks to have our order dated 17.8.98 passed in O.A. No. 1512 of 1993 reviewed. The Review Applicant seeks to re-agitate the entire issue. We do not find any error or omission in our order. The Review Application is, therefore, rejected.


(K. MUTHUKUMAR)
MEMBER (A)


(MRS. LAKSHMI SWAMINATHAN)
MEMBER (J)

Rakesh